GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2610 ANSWERED ON:17.08.2011 REVISION OF PAY AND CADRES

Chauhan Shri Dara Singh; Kashyap Shri Virender; Kataria Shri Lal Chand; Patel Shri Somabhai Gandalal Koli; Singh Shri Uday Pratap

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received proposals from various State Governments for revision of pay of teachers and equivalent cadres in universities and colleges following the revision of pay scales of Central Government Employees on the recommendations of VIth Pay Commission;
- (b) if so, the proposals received thereof; State-wise;
- (c) the details of the proposals accepted by the Union Government including the sharing pattern of the additional expenditure to be incurred thereon;
- (d) whether the Government has released any amount as its share to State Governments;
- (e) if so, the details thereof, State-wise; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

- (a): Based on the recommendations of the VIth Pay Commission, the Central Government introduced a scheme for revision of pay of teachers in universities and colleges coming under the purview of Central Government. Details of the scheme are available at http://www.education.nic.in/uhe/Teacher- payscale.pdf. However the scheme can be extended to universities, colleges & other higher educational institutions coming under the purview of the State Governments, provided the State Governments wish to adopt and implement the scheme as a composite scheme including adoption of enhanced age of superannuation.
- (b): No such proposal for revision of pay therefore was received. However, proposals were received from 21 states for reimbursement of 80% of arrears for salaries of teachers working in state colleges and Universities.
- (c): The role of the Central Government is limited to reimbursement of 80% of the additionality to the state governments for payment of arrears of salaries.
- (d): No amount has been released by the Government.
- (e): Does not arise.
- (f)): The scheme of revision of pay of teachers as a composite scheme including adoption of enhanced age of superannuation has not been implemented by any state government so far.